

(SUPPLEMENTARY)

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10 30 AM ON 10th Dec 2019

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &
Shri. Veera Brahma Rao Arekapudi, Member (Technical)

APPLICATION NUMBER: IA/40/KOB/19, IA/43/KOB/19, IA/44/KOB/19, IA/68/KOB/19 IN

PETITION NUMBER: TCP/55/KOB/19

SECTION: 241-242

NAME OF THE PETITIONER(S): SAJAN K. THOMAS

NAME OF THE RESPONDENT(S): PARAGON POLYMERS PRODUCTS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Akhil Suresh	Adv			

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Santhosh Mathew	Adv			

Office Notes

10th Dec 2019

Order

Supplementary 1

IA/40/KOB/2019, IA/43/KOB/2019, IA/44/KOB/2019 & IA/68/KOB/19 in TCP/55/KOB/19

Learned senior counsel for the respondents and counsel for petitioner are present. Orders in IA 40/KOB/2019 passed vide separate order. List TCP/55/KOB/19 on 17.01.2020.

Sd/-
Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-
Ashok Kumar Borah
Member (Judicial)